

F O R M N O . 4

Notes of the Registry

Order of the Tribunal

11.9.2003

None for applicant

For respondents - Shri S.K. Jain

The respondents are directed to give the date of final payanel which was announce in pursuance to interview held on 8.5.97, and the date with effect from which juniors to the applicant was promoted to the post of CTI

List it for hearing on 9.10.03.

Anand Kumar Bhatt
(Anand Kumar Bhatt)

Administrative Member

D.C. Verma
(D.C. Verma)

Vice C hairman (J)

9-10-03

The case is adjourned for hearing in the next sitting at Bilaspur.

*RS**C.O.*OA No. 28/9910-12-03

Present: Sh. S. Paul with Sh. V. Tripathi and
Convent for the applicant.
None for the respondents.

Since the applicant is relieved from service on 28-2-1997, relief or payed by the OA cannot be granted at this stage, hence, the OA is dismissed as having become inoperative. The concerned parties may be informed accordingly.

AC
15/12/03
Execl
17/12/03

G. Shankappa

(G. Shankappa)

JM

M. P. Singh

VC